

W.P.(Cr.) No. 83 of 2020

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02/24.06.2020 It has been submitted on behalf of Mr. Rahul Saboo that now, he has been appointed as State Counsel. He cannot appear in this case on behalf of the petitioner. He prays for some time to contact his client who will assign this case to another counsel.

List this case after two weeks under the same heading.

Mr. Dipankar, learned A.C to A.G appears on behalf of the respondent-State has got no objection.

(Ananda Sen, J.)

RKM/-